

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4666
ANSWERED ON:12.08.2014
SALE OF CAMEL MILK
Thota Shri Narasimham

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is true that the National Research Centre on Camel has approached the Food Safety and Standards Authority of India to authorise the sale of camel milk in the country;
- (b) if so, the details thereof;
- (c) whether the Government is considering to permit the sale of camel milk in the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR AGRICULTURE & FOOD PROCESSING INDUSTRIES (DR. SANJEEV KUMAR BALYAN)

(a) & (b): Yes, Madam. The Institute had written to the Food, Safety & Standards Authority of India, New Delhi on April 4, 2013 for inclusion of Camel Milk and Milk Products in Milk and Milk Product Amendment Regulations-2009 and Prevention of Food Adulteration Act – 1954.

(c) & (d): Government of Rajasthan sells camel milk through the State Dairy Cooperative.